

Notice Inviting Quotation
Civil Courts, Deoghar

Letter No. 375

Dated December 12, 2019

Sealed Quotation are invited from the reputed firms/Suppliers having PAN no./GST no. etc on or before 19.12.2019 for Purchase of Executive Chair for Family Court, Deoghar.

Any further details may be collected from the office of Judge-In-Charge, Civil Court, Deoghar during 10.30 AM – 5.00 PM (Monday to Saturday).

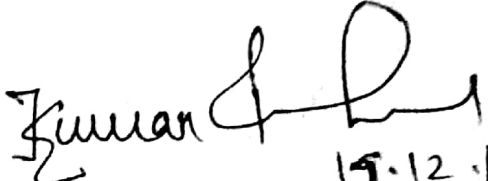
The sealed quotations clearly mentioning the rates with specification including but not limited to Brand, Period of Warranty, Installation Type, Dimensions, Material, Item Code, Shipping Weight, Item Model, Manufacturer, Colour etc and time to be required for supplying the articles must reach in the Office undersigned within stipulated time period.

Note :- *The quotation may be mailed at the official E-mail Id of Civil Court i.e. deogharcivilcourts@gmail.com, but the hardcopy of quotation may be reach to the undersigned office on or before 19.12. 2019.

*Price quoted must be inclusive of all taxes/ GST, if application.

*No Quotation will be entertained after due date.

*The court Reserves the right to accept or reject any or all Quotations without assigning any reason.


Judge-in-Charge, 12.12.19
Civil Courts, Deoghar